

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

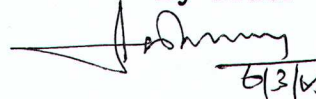
Dated: 06.03.2018

**ORDER NO. 41 OF 2018**

Hon'ble President may be pleased to modify the roster order no. 30 of 2018 for CESTAT, Delhi for 09/03/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	On 09/03/2018 at 02.30 P.M.	ROM in following appeals: 1. ST/1559/2011- SM(BR) 2. ST/51506/2017- SM(BR) 3. E/51455- 51456/2017-SM.
Hon'ble Sh. V. Padmanabhan (Technical)	On 09/03/2018 at 02.30 P.M.	ROM in appeal no. E/1037/2010- SM(BR)

**By Order**



**(A.Mohan Kumar)**

**Registrar**

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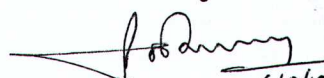
Dated: 06.03.2018

**ORDER NO. 40 OF 2018**

Hon'ble President is pleased to modify the roster order no. 74 of 2017 for CESTAT, Kolkata w.e.f. 12/03/2018 to 23/03/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. Satish Chandra, President and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 16/03/2018 to 23/03/2018	Excise & Customs and Service Tax Division Bench Matters
Hon'ble Sh. P. K. Choudhary, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 12/03/2018 to 14/03/2018	Excise & Customs and Service Tax Division Bench Matters
Hon'ble Sh. P.K. Choudhary, Member (Judicial)	From 14/03/2018 to 23/03/2018	Single Member Matters

**By Order**

  
6/3/18  
**(A.Mohan Kumar)**  
**Registrar**

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6/3/18  
**Dy.Registrar**

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 06.03.2018

**ORDER NO. 39 OF 2018**

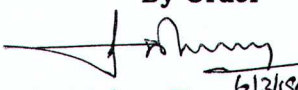
Hon'ble President is pleased to modify the sitting notified vide roster order no. 30 of 2018 for CESTAT Delhi w.e.f. 12/03.2018 to 23/03/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. Satish Chandra, President, Hon'ble Sh. B. Ravichandran, Member (Technical) and Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 12/03/2018 to 13/03/2018	Anti-dumping matters.
Hon'ble Dr. Satish Chandra, President, Hon'ble Sh. B. Ravichandran, Member (Technical)	From 12/03/2018 to 15/03/2018	Excise & Customs Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 13/03/2018 to 15/03/2018	Service Tax Matters. (Immediately after the Division Bench matters assigned Court No. I is over.)
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	On 16/03/2018	Excise, Customs and Service Tax Division Bench matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 14/03/2018 to 15/03/2018	*Single Member Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 19/03/2018 to 23/03/2018	Excise, Customs and Service Tax Division Bench matters.
Hon'ble Sh. B. Ravichandran, Member (Technical)	From 19/03/2018 to 23/03/2018	Single Member Matters.

Note:

1. During the period of Anti-dumping matters, in case, that matters gets adjourned or otherwise the original bench will resume.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. \* From 13/03/2018 to 15/03/2018, during the period Court No. I is functioning Single Member Matters will be taken up by Hon'ble Sh. S. K. Mohanty.
4. On every Friday afternoon special bench sittings will be notified, if any.


**By Order**

  
**(A. Mohan Kumar)**

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**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 06.03.2018

**ORDER NO. 38 OF 2018**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 137/2016 for **CESTAT, Chandigarh w.e.f. 12/03/2018 to 23/03/2018** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. Anil G. Shakkarwar, Member (Technical)	From 12/03/2018 to 23/03/2018	Excise, Customs and Service Tax Division Bench matters.
Hon'ble Sh. Devender Singh, Member (Technical)	From 12/03/2018 to 23/03/2018	Single Member Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

**By Order**



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Dated: 06.03.2018

**ORDER NO. 37 OF 2018**

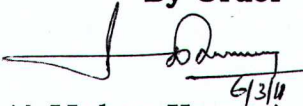
Hon'ble President is pleased to modify the sitting notified vide roster order no. 34/2018 for **CESTAT, Mumbai w.e.f. 12/03/2018 to 16/03/2018** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 12/03/2018 to 16/03/2018	Excise, Customs and Service Tax Division Bench matters.
Hon'ble Sh. M. V. Ravindran, Member (Judicial)	From 12/03/2018 to 16/03/2018	Single Member Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

**By Order**

  
**(A.Mohan Kumar)**  
**Registrar**

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